

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE-CUM-SPECIAL JUDGE  
(PC ACT (CBI) ROUSE AVENUE COURT COMPLEX, NEW DELHI.**

**ORDER**

Pursuant to the directions of Accessibility Committee, High Court of Delhi, New Delhi, conveyed vide email dated 18.08.2023 and 29.08.2023, CPC Hon'ble High Court of Delhi/New Delhi, the following Committee is hereby constituted, with immediate effect:-

S.No	Name of Committee	Name of the Judicial Officer/Member	Designated As
1	<b>Accessibility Committee to deal with all issues relating to the Person's with Disability.</b>	Sh. Arun Bhardwaj, Spl. Judge (PC Act) (CBI) (Coal Block Cases)-01	Chairperson
		Sh. Arun Goel, Presiding Officer/Labour Court	Member
		Sh. Deepak Kumar-II, Addl. Chief Metropolitan Magistrate-cum- Administrative Civil Judge	Member
		Sh. Sandeep Sharma, Advocate	Member
		Sh. Mukesh Kumar, JJA/ Additional System Administrator	Member

However, all the correspondence with the Hon'ble High Court of Delhi, New Delhi shall be routed through the undersigned.



(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-  
cum-Spl. Judge(PC-Act) (CBI),  
Rouse Avenue Court Complex, New Delhi.

No.Committee/Gaz./RACC/2023/ 1060-2023-D

Dated : 01/09/2023.

Copy forwarded for information and necessary action to :-

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge(HQs), Tis Hazari Courts, Delhi.
3. Sh. Pawan Kumar Jain, Chairman, (IT/Digitization Cell), Delhi District Courts, Delhi.
4. The Director, Delhi Judicial Academy, Sector-14, Dwarka, New Delhi.
5. The Officers/Officials concerned.
6. The Officer In-charge, General Branch, RACC, New Delhi.
7. Sh. Sandeep Sharma, Advocate, Chamber No.B-72, BGS Block, Tis Hazari, Delhi. (Mob. No. 9868317640.
8. The Branch In-charge, General Branch, RACC, New Delhi with the direction to pursue the matter with the said Committee.
9. The Branch In-Charge, Computer Branch, Filing Section, Digitization, E-Sewa Kendra-cum-Facilitation Center, RACC, New Delhi.
10. The P.S. to the undersigned.
11. The Website Committee (English/Hindi), Tis Hazari Courts, Delhi for uploading the same on official website.



Principal District & Sessions Judge-  
cum-Spl. Judge(PC-Act) (CBI),  
Rouse Avenue Court Complex, New Delhi.